

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:905

ANSWERED ON:29.11.2005

ABOLITION OF DEATH PENALTY

Nahata Smt. P. Jaya Prada;Pathak Shri Brajesh;Reddy Shri Mekapati Rajamohan

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the total number of persons awarded Capital punishments for the crimes committed by them, during the last 10 years, State-wise, till date;
- (b) the total number of them have since been executed;
- (c) the total number of capital punishment cases converted into life imprisonment during the period;
- (d) whether the Government is considering to lay down a comprehensive policy on, death penalty; and
- (e) if so, the progress made in this regard so far?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

- (a) & (b) A statement containing State/UT wise details of persons sentenced to death and their executions during the last 10 years is enclosed at Annexures A and B.
- (c) A statement containing the total number of capital punishment cases converted into life imprisonment from the year 2001 to 2004 is enclosed as Annexure C.
- (d) & (e) No, Sir. A comprehensive policy on death penalty is already available and there is no proposal to amend it.